

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 3898  
TO BE ANSWERED ON 21.12.2021**

**Sports Authority of India in Jharkhand**

**†3898. SHRI SANJAY SETH:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether our players have made the country proud worldwide in Olympics and other games;**
- (b) the details and the number of schemes being implemented by the Government to encourage and provide better training to such players;**
- (c) the details and the number of players who benefitted from the said scheme;**
- (d) the action taken/being taken by the Sports Authority of India to train the players in the State of Jharkhand during the last three years;**
- (e) whether international players are reported to be facing livelihood crisis and they had to work as labourers to earn livelihood, if so, the details thereof;**
- (f) whether there is any scheme to improve the lives of such players;**
- (g) if so, the details thereof; and**
- (h) the details and the number of players in the State of Jharkhand who benefitted from the said scheme?**

**ANSWER**  
**THE MINISTER OF YOUTH AFFAIRS AND SPORTS**  
**(SHRI ANURAG SINGH THAKUR)**

**(a): Yes, Sir. Indian players have made the country proud worldwide in recently concluded Olympics/ Para Olympics through their best ever performance in Tokyo Olympics, 2020 and Tokyo Paralympics by winning 7 medals (one gold, 2 silver and 4 bronze) and 19 medals respectively. India achieved the highest ranking (24th) in the Paralympic Medal Table. Our Previous best was 25<sup>th</sup> in 1972. Till Tokyo, India had won a total of only 12 medals in all previous Paralympics. Similarly, Indian sportspersons and teams put up a commendable performance in the Asian Games, 2018 where India won 69 medals (15 Gold, 24 Sliver and 30 Bronze) and was placed at the 8<sup>th</sup> position in the medals tally.**

**(b) & (c): Ministry of Youth Affairs & Sports (MYAS) has undertaken several initiatives to ensure preparations for Olympic/ Paralympic Games, Asian and Commonwealth Games and to train such athletes. The same are as follows: -**

**(i) Under the Scheme of Assistance to National Sports Federations (NSFs); Government provides assistance to sportspersons preparing for major international events such as Olympic Games, Asian Games, Common wealth Games etc. by providing funding support through this Scheme, besides financial assistance for training abroad and participation in international competitions held in India and abroad.**

**(ii) The Target Olympic Podium Scheme (TOPS) of Government of India (GOI) provides assistance to selected athletes for customized training and other support, which is not available under normal schemes. Prior to the recently concluded Tokyo Olympics, 2020 and the Tokyo Paralympics, 2020, 162 individual athletes & Indian hockey teams (Men & Women) benefitted under the scheme. Under the Development Group of the scheme, to ensure a focused approach in**

**India's future Olympic preparation, talent identification of 254 sporting talents has been done.**

**Further, Government of India through the Sports Authority of India (SAI) is implementing the following Sports Promotional Schemes across the country to identify talented sportspersons in the various age groups and nurture them to excel at national and international levels:-**

- (i) National Centres of Excellence (NCOE)**
- (ii) SAI Training Centre (STC)**
- (iii) Extension Centre of STC**
- (iv) National Sports Talent Contest (NSTC)**

**A total of 188 Centres including NCOEs, STCs, Extension Centres of STC, NSTC Scheme, etc. are functional for implementation of Sports Promotional Schemes of SAI. Presently, 7987 talented athletes (4963 boys and 3024 girls) are being trained in 27 sports disciplines on residential and non-residential basis.**

**The selected athletes are provided financial support in the form of expert coaches, sports equipment, boarding and lodging, sports kit, competition exposure, educational expenses, medical/ insurance and stipend.**

**(d): For training of Sportspersons, SAI is implementing various Sports Promotional Schemes across the country including in the State of Jharkhand. The details of which for the last three years is at Annexure.**

**Further, under the Khelo India Scheme, 10 academies are accredited in the State of Jharkhand. Also, under the Khelo India scheme, 32 athletes (Male - 12, Female - 20) from Jharkhand are being supported.**

**(e): No such incident has come to the notice of the Ministry.**

**(f) & (g): The Ministry, under the scheme of 'Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS)'**

**provides suitable financial assistance upto ₹5 lakh to sportspersons living in indigent circumstances. In addition to this, monthly pension of ₹5000/- may be considered for specific period, taking into consideration of merit of request of a sportsperson. Assistance up to ₹2.5 lakh may also be provided to sportspersons living in indigent circumstances for training, procurement of sports equipment, participation in national and international sports events, etc.**

**Besides, SAI has reserved 5% posts of coaches at entry level for Olympians, 1% for Paralympians, 3% for medal winning Olympians or for those who represented country in two Olympic Games and also 2% for medal winning Paralympians.**

**(h): Details of players from Jharkhand who have been given financial assistance under the PDUNWFS during the last 3 years are as follows:**

<b>S. No.</b>	<b>Year</b>	<b>Name of Beneficiary</b>	<b>Discipline</b>	<b>Amount (in ₹)</b>	<b>State</b>
<b>1</b>	<b>2018-19</b>	<b>Shri Ashok Soren</b>	<b>Archery</b>	<b>5,00,000/-</b>	<b>Jharkhand</b>
<b>2</b>	<b>2019-20</b>	<b>NIL</b>			
<b>2</b>	<b>2020-21</b>	<b>Shri Swaran Singh</b>	<b>Cycling</b>	<b>2,50,000/-</b>	<b>Jharkhand</b>

**Two sportspersons whose domicile is Jharkhand have been appointed as Assistant Coach and now promoted as Coach in SAI under Olympian/Para Olympian category.**

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**Annexure**

**Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3898 for 21.12.2021 regarding Sports Authority of India in Jharkhand asked by Shri Sanjay Seth, Hon'ble MP.**

<b>S N</b>	<b>Scheme Year-wise</b>	<b>No. of Centres</b>	<b>Resi.</b>			<b>Non-Resi.</b>		
			<b>B</b>	<b>G</b>	<b>T</b>	<b>B</b>	<b>G</b>	<b>T</b>
	<b>2019-2020</b>							
<b>1</b>	<b>SAI Training Centres (STC)</b>	<b>02</b>	<b>97</b>	<b>62</b>	<b>159</b>	<b>11</b>	<b>7</b>	<b>18</b>
<b>2</b>	<b>Army Boys Sports Company (ABSC)</b>	<b>01</b>	<b>35</b>	<b>0</b>	<b>35</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>3</b>	<b>Extension Centres of STC</b>	<b>01</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>7</b>	<b>12</b>
	<b>TOTAL:</b>	<b>4</b>	<b>132</b>	<b>62</b>	<b>194</b>	<b>16</b>	<b>14</b>	<b>30</b>
	<b>2020-2021</b>							
<b>1</b>	<b>SAI Training Centres (STC)</b>	<b>02</b>	<b>94</b>	<b>105</b>	<b>199</b>	<b>9</b>	<b>8</b>	<b>17</b>
<b>2</b>	<b>Extension Centres of STC</b>	<b>01</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>6</b>	<b>12</b>
	<b>TOTAL:</b>	<b>3</b>	<b>94</b>	<b>105</b>	<b>199</b>	<b>13</b>	<b>14</b>	<b>29</b>
	<b>2021-2022</b>							
<b>1</b>	<b>SAI Training Centres (STC)</b>	<b>02</b>	<b>92</b>	<b>104</b>	<b>196</b>	<b>7</b>	<b>8</b>	<b>15</b>
<b>2</b>	<b>Extension Centres of STC</b>	<b>01</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>5</b>	<b>09</b>
	<b>TOTAL:</b>	<b>3</b>	<b>92</b>	<b>104</b>	<b>196</b>	<b>11</b>	<b>13</b>	<b>24</b>

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